

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:732
ANSWERED ON:23.11.2000
UPGRADATION EXPANSION OF GOPALPUR PORT
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of SHIPPING be pleased to state:

- (a) whether the proposal for the upgradation and expansion of Gopalpur Port has been delayed;
- (b) if so, the reasons therefor; and
- (c) the year by which the port is likely to be upgraded?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (c) Gopalpur Port is a Minor Port in Orissa and as per the provisions of Indian Ports Act, 1908, the responsibility for upgradation / expansion of minor ports lies entirely with the State Government concerned, which have administrative control on such ports. The funds for development of minor ports are allocated by the Planning Commission in the Budget Head of respective State Government.